

stones is allowed without any restriction. There are no rules which may in any way be impeding exports in this sector.

Response to Capital Gains Unit Scheme

*288. SHRI HARISH RAWAT : Will the Minister of FINANCE be pleased to state :

(a) the response for the units under the Capital Gains Unit Scheme started with effect from 1 December, 1983 ;

(b) the total number of units sold in this scheme up-to-date ; and

(c) the probable dividend envisaged by Government under this Scheme ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) to (c). A statement is laid on the Table of the House.

Statement

(a) and (b).

- | | |
|---|----------------------|
| 1. Total value of sales from
1st December, 1983 to
10th March, 1984 | —Rs. 56.48
crores |
| 2. Number of units sold | —Rs. 5.64
crores |

(c) Under the scheme the income distributable to the unit-holders shall be paid after the closing of the annual accounts every year at such rates as may be determined by the Board of Trustees depending upon the income earned under the scheme and other relevant factors. It is not feasible at this stage to indicate the dividend which the Unit Trust of India may declare under the scheme.

Theft of Arms and Ammunition from Army Depots

*289. SHRI SATISH AGARWAL :
SHRI CHANDRA PAL
SHAILANI :

Will the Minister of DEFENCE be pleased

to state :

(a) whether attention of Government has been drawn to a news item appeared in the 'Hindustan Times' of 17 February, 1984 wherein it has been stated that alarming situation has been created due to the theft of arms and ammunition from Army Depots and such arms and ammunition have been finding its way to dacoits in Chambal Ravines ;

(b) if so, the details of such thefts during the last one year ; and

(c) the action Government have since taken in regard thereto ?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : (a) Yes, Sir.

(b) Army authorities have received no reports of loss of arms and ammunition from Army Depots by way of theft during the last one year.

(c) Does not arise.

Apprehension of Infiltration from Pakistan in Kashmir Border

*290. SHRI BRAJAMOHAN MOHANTY : Will the Minister of DEFENCE be pleased to state :

(a) whether Government are aware that frequent infiltrations are taking place in Kashmir border and infiltrators from Pakistan are crossing actual line of control under protection provided by Pakistan troops ;

(b) whether border clashes are on increase in that zone :

(c) whether Government have any information that thousands of Afghan rebels are being shifted to camps in Pakistan occupied Kashmir ;

(d) whether any design of 1947 type raid by tribals is apprehended ; and

(e) the reaction of Government thereto ?